

So, I urge upon the Government to inquire into the matter and expedite the disbursement of adequate compensation to the affected farmers there. Sir, my submission is that the Railway authorities have to pay this compensation.

DR. ASIM BALA (Navadwip) : Mr. Deputy-Speaker, Sir, please allow us also.

[English]

MR. DEPUTY SPEAKER : Everybody will get the opportunity. Please wait.

[Translation]

I shall try to accommodate every Member by extending the sitting for half an hour or one hour. You should also be ready to sit for another half an-hour. Everybody will get a chance.

SHRI B.L. SHARMA 'PREM' (East Delhi) : Mr. Deputy Speaker, Sir, the 5th pay commission for Central Government employees was constituted in 1993 and it had started its work in 1994. As per the commission, their report was scheduled to be presented in June, 1996 but it has not been presented till date. All the Government employees are agitating. Such a situation has been created in the country which may disturb the industrial peace. They are sitting on a dharna outside the office of the Pay Commission and have given a call for total 'bandh' in the country.

I would request you to kindly direct the Government to present the Pay Commission's report before 22nd instant i.e. before the end of the current session.

SHRI S.P. JAISWAL (Varanasi) : Mr. Deputy Speaker, Sir, I associate myself with the statement made by the hon. Member and demand that the Pay Commission's report should be presented immediately keeping in view the Government employee's agitation for the last three days.

[English]

DR. ASIM BALA : Sir, the I.D.P.L. was a pioneer pharmaceutical public sector enterprise. Now it has become so sick that even the salary of the field representatives, or field workers and other workers are not paid and they are not getting their salary. We have been demanding for a long time that the modernisation of the I.D.P.L. should be taken up by the Government. The Government also tried. But due to some mismanagement these things have happened. We immediately demanded from the Government that all the workers and field representatives should get their salary immediately. We also demand that the I.D.P.L. should be treated as a core and strategic industry in the pharmaceutical sector. We also demand that the revival plan for the I.D.P.L. should be taken up urgently in consultation with the workers' unions of I.D.P.L. and field workers. Sufficient funds should be released immediately for the present operational needs.

Sir, I also want to make a humble request to you about the cycle industry.

MR. DEPUTY-SPEAKER : You can raise only one issue.

DR. ASIM BALA : Thank you Sir.

[Translation]

VAIDYA DAU DAYAL JOSHI (Kota) : Mr. Deputy Speaker, Sir, the entire country is experiencing shortage of wheat. Yesterday, Shrimati Sumitra Mahajan had raised this issue. The Food Corporation of India had reserved around six lakhs sacks of wheat at different stations for open sale in Rajasthan. The said wheat got wet in this year's rainy season. It proved a good luck for the FCI. An officer of Jaipur, showed that the wheat was wet, and then he, in connivance with some big traders, sold the wheat, originally priced Rs. 512 per quintal, for Rs. 450 per quintal in open market. The traders were given 11,000 sacksful of wheat and later that was exported. The Union Government came to know after 15 days that wheat was being sold at Rs. 450/- per quintal in the market and it send letters to state Government to bring down the rate to Rs. 475/- per quintal. After 15 days, wheat was sold at Rs. 475/- per quintal. Thus, in connivance with the big traders, six lakhs sacksful of wheat were sold. The Union Government announced yesterday that it was going to release six lakh tonne of wheat again for sale in the open market sale. I doubt that this six lakh tonne of wheat may also be exported through big traders under a well planned conspiracy. Today, people are craving for wheat. People are bound to purchase flour at the rate of Rs. 11 per kg. The flour mills owners, after purchasing wheat at the rate of Rs. 450 per quintal are selling flour at the rate of Rs. 9 and Rs. 11 per kg. I request that it should be got enquired into. I charge the FCI of misappropriating Rupees three crore in connivance with the big traders under a well planned conspiracy. The money has reached the hands at top level. I had written a letter to the hon. Food Minister, Shri Devendra Prasad Yadav. He replied that he was taking appropriate action on it. I wrote thrice but everytime I received the same one line reply. No action has been taken so far. The FCI has misappropriated three crore rupees and sold the wheat to big traders. The people of India are clamouring for wheat. Appropriate arrangement should be made for the same. When traders brought wheat to the market in my constituency, their wheat was looted. If the price of wheat keeps on increasing in this manner, a situation of anarchy would be created in the country. The Government is requested to make appropriate arrangements in this regard.

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Mr. Deputy Speaker, Sir, the sowing of Rabi crops is in progress. I would like to draw the attention of the House towards the acute shortage of wheat seeds and D.A.P. Fertilizers in the co-operative and Government warehouses as well as in the blocks in my constituency,